

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

Item no.220 – IA 317 of 2019
In
Co.Appeal 13 of 2017

Proceedings under Section

IN THE MATTER OF:

PRAFULKUNVERBA KIRITSIGHI GOHIL
VS
H.K. DAVE LIMITED

.....Applicant

.....Respondent

Order delivered on 20/01/2023

Coram:

Dr. Deepti Mukesh, Hon'ble Member(J)
Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant : None
For the Respondent :

ORDER

None for the Applicant. Leave note on the grounds of sickness, is received by the Registry from the Learned Counsel for the Respondent.

List on 27.02.2023

-Sd-

**AJAI DAS MEHROTRA
MEMBER (TECHNICAL)**

-Sd-

**DR. DEEPTI MUKESH
MEMBER (JUDICIAL)**